GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 784 TO BE ANSWERED ON: 23.07.2018

REVIVAL PACKAGE FOR MSMEs

784. SHRI MANSHANKAR NINAMA: PROF. PREM SINGH CHANDUMAJRA: SHRI S. P. MUDDAHANUME GOWDA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of financially distressed/sick Micro, Small and Medium Enterprises (MSMEs) during each of the last three years and the current year in the country, State/UT-wise;

(b) whether the Government proposes to provide any revival/relief package for the MSME sector;

(c) if so, the details thereof along with the details of MSMEs which have sought assistance from the committees set up at district level including the nature of assistance provided/proposed to be provided; State/UT-wise; and

(d) the other steps taken by the Government to protect and promote the MSME Sector including control on high rate of interest charged on the loans provided to MSMEs?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a): The data on the number of sick units for period upto March 31, 2016 are furnished at Annex-I. The data on financially distressed units for the half year ending September 30, 2017 are furnished at Annex-II.

(b): The Reserve Bank of India in consultation with the Ministry of MSME has notified a 'Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises (MSMEs).'

(c): The data on Financially Distressed Units referred to Bankers' Committee - State-wise for the half year ending September 30, 2017 has been given in Annex-2. The Committees set up to look into the cases filed by these units classify the accounts in three categories i.e. rectification, restructuring and recovery for corresponding action.

(d): The Ministry of MSME has taken steps to protect & promote the MSMEs through various schemes and programmes. These include Credit Guarantee Scheme, Prime Minister's Employment Generation Programme, National Manufacturing Competitive Programme, Credit Linked Capital Subsidy Scheme, Scheme for Promotion of Innovation, Entrepreneurship and Agro-Industry, Scheme of Fund for Regeneration of Traditional Industry (SFURTI) and Public Procurement Policy etc.

<u>Annex-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 784</u> for answer on 23.07.2018

| State Name | Sick Units | |
|---------------------------|---------------------------------|--------------------------|
| | No. of Units (Micro & Small) | No. of Units (Medium) |
| Andaman & Nicobar Islands | 883 | 3 |
| Andhra Pradesh | 11385 | 91 |
| Arunachal Pradesh | 383 | 0 |
| Assam | 4947 | 15 |
| Bihar | 17671 | 16 |
| Chandigarh | 1226 | 48 |
| Chattisgarh | 6855 | 13 |
| Dadra & Nagar Haveli | 61 | 12 |
| Daman & Diu | 32 | 0 |
| Delhi | 5418 | 208 |
| Goa | 1629 | 14 |
| Gujarat | 42401 | 178 |
| Haryana | 14475 | 87 |
| Himachal Pradesh | 2849 | 35 |
| Jammu & Kashmir | 2864 | 35 |
| Jharkhand | 11051 | 32 |
| Karnataka | 29363 | 54 |
| Kerala | 21702 | 23 |
| Lakshadweep | 0 | 0 |
| Madhya Pradesh | 20564 | 55 |
| Maharashtra | 52202 | 374 |
| Manipur | 1791 | 0 |
| Mizoram | 83 | 0 |
| Nagaland | 512 | 0 |
| Orissa | 15477 | 3888 |
| Puducherry | 1391 | 7 |
| Punjab | 15908 | 194 |
| Rajasthan | 24030 | 29 |
| Sikkim | 85 | 0 |
| Tamil Nadu | 39477 | 239 |
| Tripura | 4877 | 0 |
| Uttar Pradesh | 95859 | 130 |
| West Bengal | 19716 | 134 |
| Uttarakhand | 5347 | 16 |
| Telangana | 7766 | 81 |
| Total | 480280 | 6011 |

Data on Sick MSME Units - State-wise till March 31, 2016

Source: Reserve Bank of India

<u>Annex-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 784</u> for answer on 23.07.2018

Data on Financially Distressed Units referred to Bankers' Committee - State-wise for the half year ending September 30, 2017

| State Name | Accounts referred to the Committee |
|----------------------|------------------------------------|
| ANDAMAN & NICOBAR | 4 |
| ANDHRA PRADESH | 2253 |
| ARUNACHAL PRADESH | 78 |
| ASSAM | 658 |
| BIHAR | 5803 |
| CHANDIGARH | 258 |
| CHATTISGARH | 5385 |
| DADRA & NAGAR HAVELI | 34 |
| DAMAN & DIU | 74 |
| DELHI | 2604 |
| GOA | 455 |
| GUJARAT | 5022 |
| HARYANA | 2381 |
| HIMACHAL PRADESH | 1989 |
| JAMMU & KASHMIR | 1111 |
| JHARKHAND | 509 |
| KARNATAKA | 1342 |
| KERALA | 1783 |
| LAKSHADWEEP | 0 |
| MADHYA PRADESH | 6579 |
| MAHARASHTRA | 16409 |
| MANIPUR | 39 |
| MEGHALAYA | 214 |
| MIZORAM | 92 |
| NAGALAND | 69 |
| ODISHA | 1518 |
| PUDUCHERRY | 741 |
| PUNJAB | 3859 |
| RAJASTHAN | 4601 |
| SIKKIM | 9 |
| TAMIL NADU | 5191 |
| TELANGANA | 910 |
| TRIPURA | 184 |
| UTTARAKHAND | 1349 |
| UTTAR PRADESH | 12324 |
| WEST BENGAL | 1231 |
| Total | 87062 |

Source: Reserve Bank of India